

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

27.

TCP-33(MB)/2011

CORAM:

SHRI V.P. SINGH
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **30.05.2019**

NAME OF THE PARTIES:

Sanjay Suryaprakash Mehta
V/s
SKG Consultants & Engineering Pvt. Ltd.

SECTION: 397-398 OF COMPANIES ACT, 1956.

ORDER

1. Ld. Counsel for the Petitioner is present.
2. Owing to paucity of time, matter is adjourned to **16.09.2019**. Petitioner is directed to intimate the next date of hearing to the Respondent.

Sd/-
V. P. SINGH
Member (Judicial)

30.05.2019
pvs